

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 589/252/ND/2018**

**In the matter of:**

Cosmod IT Solutions Pvt. Ltd.  
Vs.  
ROC Delhi

...Appellant

...Respondent

**SECTION:** Under Section 252.

**Order delivered on 17.05.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**


For the Appellant  
For Respondent

None  
Mr. Shobhit Srivastava, Deputy ROC

**ORDER**

None appear on the second call. For further consideration on 8<sup>th</sup> June, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**